

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.3770
TO BE ANSWERED ON 09.08.2018**

NTPC EQUITY

3770. ADV. M. UDHAYAKUMAR:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the NTPC has acquired 27.36% equity in two power units in Bihar;**
- (b) if so, the details thereof;**
- (c) whether the NTPC has any further plans to acquire stake in any other power units in the country and if so, the details thereof;**
- (d) whether this is being done with a view to enhance the power generation capacity of NTPC; and**
- (e) if so, the details thereof?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND
NEW & RENEWABLE ENERGY**

(SHRI R. K. SINGH)

(a) & (b) : NTPC has acquired 27.36% equity of Bihar State Power Generation Company Ltd. (BSPGCL) in Kanti Bijlee Utpadan Nigam Limited (KBUNL) and 50% equity of BSPGCL in Nabinagar Power Generating Company Limited (NPGCL). With these acquisitions, NTPC now has 100% stake in KBUNL and NPGCL.

(c) to (e) : NTPC is open to acquiring stake in any power project, which is beneficial to both the sides. NTPC acquires stake in any power project when the acquisition is expected to bring in more value to the company presently or in future from commercial, financial, operational or execution point of view.
